


**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &  
SESSIONS JUDGE  
Cause List Dated 14.07.2020**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<b>ARGUMENTS</b> 1. R.A.109/12 2. R.A.124/18 3. R.A.27/14 4. RA 32/2020 5. R.A.59/14	<b>ARGUMENTS</b> 1. Crl.Misc.433/19 2. Crl.Misc.379/20 3. Crl.Misc.663/2 4. Crl.A.45/14 5.Crl.A.46/14
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<b>ARGUMENTS</b> 1. M.A.4/15 2. R.A.29/15 3. RA 192/16 4. RA 113/17 5. RA 34/18	<b>ARGUMENTS</b> 1. Crl.A.59/17 2. Crl.A.73/17 3. Crl.A.76/17 4.Crl.A.77/17 5. Crl.A.110/17

  
I Addl. District and Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

- NOTE: 1. Other cases listed on 14.07.2020 are posted to different dates and same has been updated in C.I.S.**
- 2. All advocates are requested to strictly follow SOP dated 28.05.2020, 02.06.2020, 11.06.2020, 27.06.2020 and 10.07.2020 issued by Hon'ble High court of Karnataka.**

PRL. DISTRICT AND SESSION JUDGE  
In the Court of YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Criminal Cause List Dated 14-07-2020

Case Type	Reg.No/Year	SubStage
<b><u>NOTICE</u></b>		
1	CRL.R.P.	84/2019 ✓
2	CRL.A	22/2020 ✓
3	CrI.Misc.	795/2020 ✓
4	CrI.Misc.	796/2020 ✓
<b><u>Evidnce</u></b>		
5	SC	206/2019 ✓ SS TO WITNESSES
<b><u>ARGUMENTS.</u></b>		
6	CRL.A	29/2018 ✓
<b><u>ORDER</u></b>		
7	CrI.Misc.	672/2020 P
8	CrI.Misc.	687/2020 P
9	CrI.Misc.	752/2020 P
10	CrI.Misc.	760/2020 P
11	CrI.Misc.	763/2020 P
<b><u>JUDGEMENT</u></b>		
12	SC	97/2017 P
13	SC	2/2019 P
<b><u>HBC</u></b>		
14	SC	162/2018 ✓
<b><u>Objection</u></b>		
15	SC	271/2019 ✓
16	CrI.Misc.	739/2020 ✓
17)	SC	373/07 ✓

**PRL. DISTRICT AND SESSION JUDGE**  
**In the Court of YADAV K**  
**VIII ADDL. DISTRICT & SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 14-07-2020**

Case Type	Reg. No./Year	Sub Stage
<b>HEARING</b>		
1 M.C.	180/2020 ✓	
<b>ARGUMENTS.</b>		
2 R.A.	193/2016 ✓	ARGUMENTS
3 R.A.	87/2017 ✓	ARGUMENTS
4 R.A.	185/2017 ✓	ARGUMENTS
5 R.A.	8/2018 ✓	ARGUMENTS
6 R.A.	81/2018 ✓	ARGUMENTS
<b>ORDER</b>		
7 R.A.	179/2019 p	
<b>JUDGEMENT</b>		
8 R.A.	143/2016 p	
<b>Objection</b>		
9 R.A.	213/2019 ✓	
<b>Further Arguments</b>		
10 R.A.	239/2010 ✓	
11 M.A.	83/2017 ✓	